

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1138

ANSWERED ON:15.07.2004

FARE INCREASED FOR TRANSPORTING PETROL/DIESEL AND LPG

Chandel Shri Suresh

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) whether fares for transporting petrol/diesel/LPG etc. by trucks were increased by Indian Oil, Hindustan Petroleum, Bharat Petroleum and other public sector companies last year;

(b) if so, the details thereof;

(c) the names of the areas where the payment of increased fares has not been made uptill now;

(d) whether transporters and loaders of North India have not received their outstanding payments so far, and if so, the reasons therefor; and

(e) the time by which payment is likely to be made to them?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ ( SHRI MANI SHANKAR AIYAR )

(a) & (b) : Rates for Bulk Transportation of Petrol/Diesel/ LPG etc, by Trucks are finalized through Public tenders. Escalation/de-escalation in transportation rates, which are linked to the retail selling price of diesel, lube and other consumable, are allowed to the transportation contractors.

(c) to (e) : Transport Contract Agreement for the revised rates are being signed. Payment to the transport contractors is a continuous process and revised rates are being paid as per the terms of the contract. Indian Oil Corporation Limited (IOCL), Hindustan Petroleum Corporation Limited (HPCL) and IBP Company Limited have released outstanding payments. Bharat Petroleum Corporation Limited (BPCL) has not paid in full the revised transportation rates in the States of Jammu & Kashmir and Himachal Pradesh in North India and in the States of Orissa, West Bengal, Bihar and Assam in East India. BPCL plans to make payment for areas in North India by 31.07.2004 and for areas in East India by 31.10.2004.